

**GOVERNMENT OF INDIA  
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:5746  
ANSWERED ON:02.05.2013  
SALARY TO EMPLOYEES OF PSUS .  
Lal Shri Kirodi ;Ray Shri Saugata

**Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:**

- (a) whether salary is not being paid or delay in salary payment is being made to employees in several Public Sector Undertakings (PSUs) for the last five months;
- (b) if so, the names of such PSUs and the number of affected employees whose salary has not been paid and the total amount of salary outstanding till date;
- (c) the reasons for not making payment of salary to the said employees on time and the steps taken/being taken to deal with these cases;
- (d) whether the Government has any proposal to private all the PSUs and to sell their assets for payment of their liabilities; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL)

(a): According to the information available with the Department of Heavy Industry, eight Public Sector Undertakings (PSUs) under the administrative control of the Department have not made payment of salaries to their employees since October, 2012.

(b): The details of these PSUs are as under:

(Rs. In crore)

S. No.	PSU	No. of Employees	Amount of outstanding salary
1.	HMT Watches Limited	1105	18.85
2.	HMT Chinar Watches Ltd.	54	0.78
3.	HMT Bearings Ltd.	65	1.38
4.	Triveni Structural Ltd.	131	1.34
5.	Tungbhadra Steel Products Ltd.	93	1.08
6.	NEPA Limited	1178	17.96
7.	Hindustan Cables Limited	1832	43.73
8.	Hindustan Photo Films Mfg. Co. Ltd.	687	4.72
	TOTAL	5145	89.84

(c): These PSUs are sick/loss making PSUs and are not able to make payment of salaries to their employees as they are not in a position to generate funds to meet the requirement. The Government has been providing financial assistance as non-plan loans to such PSUs from time to time to make payment of outstanding salaries to their employees. Non-plan loans amounting to Rs. 81.92 crores have been sanctioned to eight PSUs in March, 2013 for payment of outstanding salary/wages of their employees from 1.4.2012 to 30.9.2012.

(d) No, Madam.

(e) Does not arise.